

NEW YEAR EVE INCIDENTS IN NEW DELHI

- *401. SHRI R. K. SINHA :
 SHRI M. L. SONDHI :
 SHRI SITARAM KESRI :
 SHRI KANWAR LAL GUPTA :
 SHRI YASHWANT SINGH
 KUSHWAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the enquiry into acts of rowdism in Connaught Place, New Delhi, on the New Year's Eve has been completed;

(b) if so, the findings thereof; and

(c) the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The enquiry by the Additional District Magistrate into these incidents has since

been completed. It was found that there was failure on the part of the concerned police officials on duty, to maintain law and order on the occasion.

(c) Departmental proceedings against the concerned police officials have been taken up.

FOREIGN EXCHANGE SPENT AND EARNED BY I.A.C.

- *402. SHRI NAMBIAR :
 SHRI K. ANIRUDHAN :
 SHRI E. K. NAYANAR :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the foreign exchange spent and earned by the Indian Airlines during the last five years ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I lay a statement on the Table of the House giving the requisite information.

STATEMENT

	1963-64	1964-65	1965-66	1966-67	1967-68 (Estimated)
(Rupees in lakhs)					
A. Foreign Exchange spent by Indian Airlines	125	212	240	390	567
B. Foreign Exchange earned by Indian Airlines	300	400	373	430	673
NETT	+175	+188	+133	+40	+106

CALCUTTA ROBBERY

- *403. SHRI SAMAR GUHA :
 SHRI S. N. MAITI :
 SHRI DEVEN SEN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the nearest police station from the Park Street Post Office where a dacoity was committed recently, insisted on written complaint from that Post Office and this caused delay in taking prompt action against such a serious type of crime;

(b) whether the necessary materials for forensic examination were supplied to the authority concerned very late;

(c) whether all the Police vans usually patrolling the streets of Calcutta could not be used on that day; and

(d) if so, the reasons therefor and how far these lapses hampered steps for hauling up of the dacoits ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to the information given by State Government on receipt of information on phone about the dacoity, the same was recorded in the Police Station Diary and immediately the Police left for the spot.

(b) The material collected for forensic examination was sent to the laboratory after necessary scrutiny and investigation without delay.

(c) All the Police (Wireless) vans on patrol duty in the city were alerted by the wireless control for necessary action.

(d) Does not arise.